

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 56

Dated Guwahati, the 16th August, 2024

The Gauhati High Court is pleased to notify that henceforth, whenever appeals from a decree / order of a Civil Judge where the value of the original suit exceeds ₹ 20,00,000/- (Twenty Lakh), are transmitted to the Gauhati High Court, the Registry shall inform the concerned learned Advocate / Party concerned and hand over the records to them for taking necessary steps, under the supervision of the Administrative Officer (Judicial), Filing Section, for filing of the case as per Rules. Further, all such appeals received earlier by the Registry be dealt with in the same manner.

This Notification will come into force with immediate effect.

By Order,

Sd/- S. K. Poddar
REGISTRAR GENERAL


Memo No. HC.-III-10/2024/3519-3547/G, Dated Guwahati, the 16th August, 2024.

Copy to:-

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Registrar (Administration/ Vigilance/ Judicial/ Establishment(I/C)), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia,
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
7. The District & Sessions Judge,
Kamrup (M)/ Kamrup/ Morigaon/ Nagaon/ Jorhat/ Golaghat/ Sivasagar/ Dibrugarh/ Tinsukia/ Dhemaji/ Lakhimpur/ Sonitpur/ Hojai/ Charaideo/ Udalguri/ Darrang/ Nalbari/ Barpeta/ Bongaigaon/ Kokrajhar/ Dhubri/ Goalpara/ Cachar/ Chirang/ Karimganj/ Hailakandi/ Baksa/ Karbi Anglong/ South Salmara-Mankachar/ Dima Hasao/ Bajali/ Biswanath/ Majuli/ West Karbi Anglong, Assam.
He/ She is requested to circulate this Notification amongst the Judicial Officers under his / her jurisdiction.
8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
9. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.

10. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
11. The President / Secretary, All Assam Lawyers' Association, Guwahati.
12. The President / Secretary, Lawyers' Association, Guwahati.
13. The Director, Law Research Institute, Gauhati High Court, Guwahati.
14. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Deputy Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
19. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
20. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
22. The A.O.(J), Filing Section, Gauhati High Court, Guwahati.
23. The A.O.(J), _____ Section, Gauhati High Court, Guwahati.
24. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
25. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
26. The Chief Security Officer, Gauhati High Court, Guwahati.
27. The Systems Officer, Gauhati High Court, Guwahati.
28. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
29. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL


16/5/2024